

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.07.2023

ORDER NO. 124 of 2023

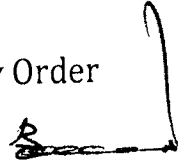
Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT, New Delhi** from **17.07.2023** to **28.07.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 17.07.2023 to 28.07.2023	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

1. Dr. Rachna Gupta, Member (Judicial) will sit in Single Member Bench during the above period.
2. In the event of tour/leave of Ms. Binu Tamta, Member (Judicial), Dr. Rachna Gupta, Member (Judicial) will sit in above Division Bench.
3. During the tour/ leave of Hon'ble President, Dr Rachna Gupta Member (Judicial) and Ms. Hemambika R. Priya, Member (Technical) will hear Excise and Service Tax Divisional Bench Matters.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-
SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar,
CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office
Copy.


Deputy Registrar